

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VLOCITY CLOUD APPLICATIONS INDIA PRIVATE LIMITED**

1. Name of corporate person	VLOCITY CLOUD APPLICATIONS INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	March 19, 2015
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200KA2015FTC079354
5. Address of the registered office and principal office (if any) of corporate person	Salesforce.com India Private Limited, Torrey Pines, 3rd Floor, Embassy Golflinks Software Business Park, Bangalore 560071
6. Liquidation commencement date of corporate person	March 31, 2021
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman 318, 19 th Main, 41 st Cross, 5 th Block, HBR Layout, Bengaluru 560043 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 30, 2021

Notice is hereby given that VLOCITY CLOUD APPLICATIONS INDIA PRIVATE LIMITED has commenced voluntary liquidation on March 31, 2021.

The stakeholders of VLOCITY CLOUD APPLICATIONS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 30, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: April 1, 2021

Place: Bengaluru

Vinod Sunder Raman
Liquidator of VLOCITY CLOUD APPLICATIONS INDIA PRIVATE LIMITED

